

(e) Government propose to attract more foreign tourists to the country by diversifying tourist attractions and by providing adequate infrastructural facilities. The marketing efforts in selected countries are also being strengthened and the year 1991 has been declared as 'Visit India Year' to improve the image of India as a tourist destination.

Installation of low Power T.V. Relay Centre as Mon in Nagaland

744. SHRI SHIKIHO SEMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a low power TV relay centre was installed at Mon town in Nagaland, on trial basis;

(b) the reasons for installing such a low power TV relay centre;

(c) whether Government propose to install TV relay centre of higher capacity so as to cover larger areas by replacing the existing one; and

(d) if so, the time by which it would be installed?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). Taking into consideration its size, population and the terrain conditions, it was considered adequate to set up only a very low power (2x10W) TV Transmitter to provide TV service in the Mon town. This transmitter has been functioning on regular basis since March, 1989.

(c) and (d). So far as the overall requirement of the Mon district is concerned, the high power (1 KW) TV transmitter under implementation at Mokokchung scheduled to be commissioned into service during 1990-

91 is expected to provide service to parts of Mon district also.

Seizure of Fodder Producing Machines

745. SHRIDHARMESH PRASAD VARMA:
PROF. VIJAY KUMAR MALHOTRA:

Will the Minister of FINANCE be pleased to state:

(a) whether the Directorate of Revenue Intelligence seized some fodder producing machines recently;

(b) if so, the details of machines seized and the names of Indian/Companies/firms/persons which imported them;

(c) whether these machines were exempted from Customs duty and if so, the reasons therefor; and whether the exemptions granted was valid under the Customs Act; and

(d) the punitive steps being taken to obviate such defaults/deviations, if any, in future?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). The Directorate of Revenue Intelligence have in January, 1990 detained 57 Fodder producing machines valued at approximately Rs. 10.8 crores on the following grounds.

(i) In respect of 50 machines, the importer M/s. Sanjeevani Fodder Production Pvt. Ltd. had apparently not observed the conditions of the adhoc exemption order under which these machines and their spares had been imported;

(ii) 5 machines were apparently fabricated from the spares imported